

**COURT-II**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No. 170 of 2014**

**Dated : 16<sup>th</sup> December, 2014**

**Present: Hon'ble Mr. Rakesh Nath, Technical Member  
Hon'ble Mr. Justice Surendra Kumar, Judicial Member**

**In the matter of :**

**Gujarat Urja Vikas Nigam Ltd. ... Appellant(s)**

**Versus**

**Gujarat Electricity Regulatory Commission & Ors. ... Respondent(s)**

Counsel for the Appellant (s): Mr. M.G. Ramachandran  
Ms. Anushree Bardhan  
Ms. Poorva Saigal

Counsel for the Respondent(s): Mr. Vikas Singh, Sr. Adv.  
Mr. Aniket Prasoon &  
Ms. Saloni Tangri for R-2  
Ms. Suparna Srivastava &  
Ms. Nishtha Sikroria for R-1

**ORDER**

Heard Mr. M.G. Ramachandran, learned counsel for the appellant.

Post the matter for reply submissions of the respondents on **29<sup>th</sup> January, 2015.**

**(Justice Surendra Kumar)  
Judicial Member**

**(Rakesh Nath)  
Technical Member**

**rkt**